

Central Administrative Tribunal
Principal Bench, New Delhi.

(X)

OA-1959/91

New Delhi this the 4th day of October, 1996.

Hon'ble Sh. T.N. Bhat, Member(J)
Hon'ble Sh. R.K. Ahoja, Member(A)

Shri S. Laskar,
R/o Sector-III/584-A,
R.K. Puram,
New Delhi-110022.

Applicant

(through Sh. G.D. Gupta, advocate)

versus

1. Lt. Governor,
Delhi Administration,
Raj Niwas,
Delhi.

2. College of Art.,
20/22, Tilak Marg,
New Delhi.

3. Sh. O.P. Sharma,
Principal,
College of Art,
20/22, Tilak Marg,
New Delhi.

4. Union of India,
through Ministry of Human Resource
Development(Department of Education),
Shastri Bhavan,
New Delhi.

Respondents

(Present None on behalf of respondents)

Order(Oral)
delivered by Hon'ble Sh. T.N. Bhat, Member(J)

The learned counsel for the applicant seeks
permission to withdraw the O.A. Permission is granted.
Accordingly, the O.A. is dismissed as withdrawn.

No costs.

R.K. Ahoja
(R.K. Ahoja)
M(A)

4.10.96.
(T.N. Bhat)
M(J)

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